

(b) and (c). This lot represents left-over yard sweepings, broken pieces and residual timber out of shipments of sawn timber sent from Andamans to Calcutta. It is not, therefore, possible to give the actual freight paid on this lot.

Timber from Andamans

874. **Sardar A. S. Saigal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a lot of hardwood logs totalling 365 tons was sold in an auction on 5th May, 1958 by the Andaman Government Timber Depot, Calcutta, to M/s. P. C. Ray and Co. (I) Ltd. (lot No. 1 of Auction sale No. 103 of 5th May, 1958);

(b) if so, the amount (price) of auction sale;

(c) whether the party did not remove the timber and it was reaucted for Rs. 13,500 only;

(d) if so, what steps Government took to recover the resultant loss from the first purchaser; and

(e) what action Government have taken or propose to take to avoid such losses in future?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The lot was sold in auction to M/s. G. R. Timber Syndicate and not to M/s. P. C. Ray and Co.

(b) Rs. 13,500.

(c) No, Sir.

(d) and (e). Do not arise.

Grand Trunk Road

875. **Shrimati Mafida Ahmed:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Grand Trunk Road passing through

Chandernagar was closed temporarily during last September; and

(b) if so, the reason thereof?

The Minister of State in the Ministry of Transport and Communication (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

Railway Uniforms Committee

876. { **Shri T. B. Vittal Rao:**
Shri Tangamani:
Shri Dharmalingam:
Shri D. C. Sharma:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1225 on the 21st August, 1959 and state:

(a) whether the consideration of the Report of the Railway Uniforms Committee has since been finalised;

(b) if so, the nature of decision arrived at; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Deputy Minister of Railway (Shri Shahnawaz Khan): (a) to (c) The Report of the Railway Uniforms Committee is still under consideration and a decision is expected to be taken shortly.

Accidents in Delhi

877. **Shri Muhammed Elias:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a fatal accident took place in the last week of September, 1959 on Aurangzeb Road, New Delhi, in which a tonga driver was killed;

(b) if so, whether it is a fact that for hours together the dead body of the driver was lying on the road; and